

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.67 /2009

Dated: 18th April, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

DPSC LimitedAppellant(s)

Versus

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shanker Mathur and
Ms. Shruti Verma

Counsel for the Respondent(s) : Mr. Pratik Dhar & Mr. C.K.
Rai for R-1.

Order

Written submissions have been filed by the respondent Commission in Appeal No. 137 of 2009. Judgement is reserved in both Appeal No. 67 of 2009 and Appeal No. 137 of 2009.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam
Chairperson

Ss/ks